

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 233/252/(PB)/2018**

**In the matter of:**

M/s. Credible Agro & Land Limited ... Appellant  
Vs.  
Registrar of Companies & Income Tax Deptt. ... Respondent

**Under Section: 252**

**Order delivered on 11.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Mr. Mukesh Kumar, Adv.  
Ms. Uma Verma, Company Secretary  
For the Respondent : Mr. Gopal Singh, ROC Delhi  
For Income Tax Deptt. : Mr. Puneet Rai, St. counsel

**ORDER**

Learned counsel for the appellant undertakes to file further documents in support of appeal, within two weeks, with a copy in advance to the other side. For further consideration on **01.08.2018.**

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**